

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

50

C.P No. 643/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

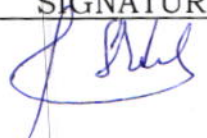
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Intertium Automotive Pvt. Ltd.

✓  
V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.      NAME      DESIGNATION      SIGNATURE

S. No.	NAME	DESIGNATION	SIGNATURE
(1) Appeal.	CS PRAMODH SHUKLA on behalf of co- (Petitioner).	Practising Company Secretary	

ORDER

CP No. 643/252/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)